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### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + CS(COMM) 505/2017

ANGELIQUE INTERNATIONAL LTD. ..... Plaintiff

Through: Mr. R. K. Sanghi and Mr. Anugrah Niraj, Advs. (mobile no. 9999877309)

versus

SALMA DAM JOINT VENTURE (SDJV) & ORS..... Defendant Through: Ms. Prity Sharma, Adv. for D-1 & 2 (mobile no. 9911028589)

Mr. Siddarth, Adv. for D-3 (9891512350) Mr. Rajinder Wali, Adv. for D-4/PNB (mobile no. 9811056230)

CORAM:

# SH. RAKESH KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

#### <u>ORDER</u> 20.11.2019

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IA no. 14076/2017 (application u/O 7 R 11 CPC filed by defendant no. 1 and 2)

IA no 8456/2018 (application filed by plaintiff seeking condonation of delay in respect to filing of reply to IA 14076/2017)

IA no. 13460/2017 (application filed by defendant no. 1 and 2 seeking condonation of delay in re-filing written statement on behalf of defendants)

IA no. 8457/2018 (application u/s 151 CPC filed on behalf of plaintiff seeking condonation of delay of 146 days in filing reply to IA 13460/2017)

Adjournment sought on behalf of the plaintiff that that SLP could not be listed before the Hon'ble Supreme Court due to disposal of some urgent matter like Ram Janam Bhumi etc. and likely to be

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listed.

Adjournment not opposed on behalf of the defendant.

On being enquired jointly whether there is any stay of present proceeding or not, and if not then proceed with the above noted applications, then the learned counsel for the plaintiff submitted and sought adjournment on account of pendency of SLP before the Hon'ble Supreme Court.

On perusal it is revealed that above noted applications have been pending since 25.11.2017 (IA no. 14076/2017), 02.07.2018 (IA no. 8456/2018), 13.11.2017 (IA no. 13460/2017), 02.07.2018 (IA no. 8457/2018) and adjournments are being taken by parties on account of pendency of SLP before the Hon'ble Supreme Court.

Under these circumstances, list the matter before the Hon'ble Court on 29.01.2020 for further directions.

# RAKESH KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

## NOVEMBER 20, 2019/NR

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